

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/4790/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 14th December, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(S) 4209 Dated the 14.12.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave for two days on 14.12.2020 and 15.12.2020 along with permission to stay away from the station during the leave period. Further, the Addl. District & Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.


Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/4791/A, dated 14.12.2020
Copy to:

✓ 1. The Project Manager, Gauhati High Court.


14/12/2020
JT.REGISTRAR (VIGILANCE)
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